

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.264/MP/2022

Subject : Petition under Section 79 of the Electricity Act, 2003 for execution of order dated 15.8.2020 passed in petition No. 158/MP//2019; and initiation of proceedings/ appropriate action under Section 142 read with Section 149 of the Electricity Act, 2003 and Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 against the Respondents for non-compliance of the order dated 15.8.2020 passed by the Commission in Petition No. 158/MP/2019.

Date of Hearing : **31.5.2023**

Coram : Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Adhunik Power and Natural Resources Limited (APNRL)

Respondents : PTC India Limited (PTCIL) and Anr.

Parties Present : Shri Deepak Khurana, Advocate, APNRL

Record of Proceedings

The matter was mentioned by the learned counsel for the Petitioner and submitted that the Commission vide Record of Proceedings for the hearing dated 21.3.2023 had reserved the order in the matter and directed the parties to file certain information as recorded in the said ROP. Learned counsel submitted that pursuant to direction of the Commission, the PTCIL vide its affidavit dated 16.5.2023 has filed the information wherein PTCIL has stated that PTCIL had returned the Petitioner's bills and thereafter no reply was received from the Petitioner in this regard. Accordingly, PTCIL has raised the bills on TANGEDCO as per actual availability declared by the Petitioner for the scheduling purpose. Learned counsel for the Petitioner submitted the above statement made by PTCIL is factually incorrect and sought permission to file its response in this regard.

2. After hearing the learned counsel for the Petitioner, the Commission directed the Petitioner to file its response within two weeks with an advance copy to the Respondents.

3. The Commission directed to set down the matter for hearing on the above aspect on 19.7.2023.

By order of the Commission

**Sd/-
(T.D. Pant)
Joint Chief (Law)**